

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.210/2015 in  
OA No.2346/2013

This the 15<sup>th</sup> day of October, 2015

**Hon'ble Shri Justice L.N. Mittal, Member (J)  
Hon'ble Shri Shekhar Agarwal, Member (A)**

1. Smt. Kalyani Mukherjee  
Dancer  
Song & Drama Division  
Ministry of Information & Broadcasting  
9<sup>th</sup> Floor, Soochna Bhawsan  
CGO Complex, Lodhi Road,  
New Delhi-110003.
2. Sh. Biswajit Madal  
Dancer  
Song & Drama Division  
Ministry of Information & Broadcasting  
9<sup>th</sup> Floor, Soochna Bhawsan  
CGO Complex, Lodhi Road,  
New Delhi-110003. .... Applicants

(By Advocate: Shri S.N. Kaul  
Shri Raja Chatterjee and Ms. Runas Bhuyan)

Versus

1. Sh.Bimal Zulka  
Secretary  
Ministry of Information & Broadcasting  
A-Wing, Shastri Bhawan  
New Delhi-1.
2. Sh.Chetanya Prasad  
Director  
Song & Drama Division  
Ministry of Information & Broadcasting  
9<sup>th</sup> Floor, Soochna Bhawsan  
CGO Complex, Lodhi Road,  
New Delhi-110003. ... Respondents

(By Advocate:Shri Hilal Haider)

**ORDER (ORAL)****By Justice L.N. Mittal, Member (J)**

Pursuant to the order of the preceding date, Shri Chetnya Prasad, respondent No.2 is present in person.

2. Counsel for the applicant has stated that the order of the Tribunal has since been complied with. Accordingly, the instant CP is dismissed. Notices issued to respondents stand discharged.

**(Shekhar Agarwal  
Member(A)**

**(Justice L.N. Mittal)  
Member(J)**

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